

(14)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

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OA 1139/2000

New Delhi, this the 20th day of March, 2001.

Hon'ble Shri M.P.Singh, Member(A),

1. Shri Tejpal Singh, Ex-Driver  
R/9/108, New Raj Nagar,  
Ghaziabad, U.P.
2. Nand Kishore, C-137, Ghili  
Mil Colony, Shahdara,  
Delhi-95.
3. Inder Singh, Gali No.1,  
Mohalla Ram Gali, New Gute  
Mill, Patel Nagar, Ghaziabad,  
U.P.
4. Sidhu Ram, H.No.G-118,  
Sector-9, New Vijay Nagar,  
Ghaziabad, U.P.
5. Krishan Kumar Bhatia, 104-A,  
Pocket-A, Dilshad Garden,  
Delhi-95.
6. Inder Prakash, House No. 10,  
Gali No.1, Mohalla Ram Gali,  
New Gute Mill, Patel Marg,  
Ghaziabad, U.P.
7. Mohan Lal, House No. 163,  
Shankarpuri, Sector -9,  
Ghaziabad, U.P.
8. Aroramal, Ex-Driver, House  
No. 32/2, Ramkrishna  
Colony, Arya Nagar,  
Ghaziabad, U.P.
9. Bhagwati Prasad, Ex-Driver, H.  
No. 1229, Old Vijay Nagar,  
Ghaziabad, U.P.
10. Smt. Prem, Sidow of Nandlal,  
Ex-driver, H. No. 444,  
Turab Nagar, Ghaziabad, U.P.
11. Sardari Lal, Ex-Driver, H.No.  
494-A, Sector -9, New Vijay  
Nagar, Ghaziabad, U.P.
12. Swami Sarah, Ex-Driver, H.  
No. 121, Ahata, Behind  
Police Post, Railway Road,  
Ghaziabad, U.P.
13. Sarswati Devi, Widow of Kehar  
Singh Jaswal Sector 341, B,  
G.T.Road, Ghaziabad, U.P.

14. Gyan Devi widow of Sadanand Chander Prakash, House No. 225, Complex Rahula Ali Bazar Railway Colony, Ghaziabad, U.P.
15. Prathvi Sahai Verma, Ex-Guard, A-253, Pocket-A, Mayur Vihar, Phase-II, Delhi-110091.
16. Rajinder Singh Alhuwalia, Ex-Guard, ExII/276, Field Gunj No. 5, Ludhiana,
17. Wad Bhag Singh, Ex-Guard, L4, Lajpat Nagar III, New Delhi 110 024.
18. Gurbachan Singh, Ex-Guard, 12/27, Old Rajinder Nagar, New Delhi.
19. Om Prakash Sharma, Ex-Guard, C-71, Anand Niketan, Nanakpura, New Delhi.
20. Tirath Ram, House No. 32/2, Ram Krishna Colony, Arya Nagar, Ghaziabad, U.P.
21. O.P. Bhasin, House No. 33/2, Ram Krishna Colony, Arya Nagar, Ghaziabad, U.P.
22. Roshanlal, H.No. 34/1, Ram Krishna Colony, Arya Nagar, Ghaziabad, U.P.
23. Ganga Prasad, House No. 35, Ram Krishna Colony, Arya Nagar, Ghaziabad, U.P.
24. R.M. Sapra, H.No. 36, Ram Krishna Colony, Arya, Nagar, Ghaziabad, U.P.
25. Laxchmandas, Ex-Guard, H.No. 1/1660/17, Bhojpura, Sharanpur, U.P.
26. Harnam Singh, Driver, Sarai Rampur, U.P.
27. Lakhpal, Ex-Driver, C/o Kartar Singh, H.No. 27, Harayaran Nagar, Sharanpur, U.P.
28. Puranchand, Ex. Driver, Navin Nagar, Near Doctor, Moti Ram, Sharanpur, U.P.

29. Sammel Singh, Ex-Driver, C/o J.S. Negi, Electric workshop, Dehrandun chack, Sharapur, U.P.
30. Biharilal, H.No. 1/720, Nazati Mandi, Khallai Line, Sharapur, U.P.
31. Ram Saran, Ex-Driver, Sharapur, U.P.
32. Paramjeet Singh, Ex-Driver, H.No. 3/1075, Jank Nagar, Khan, Alampura, Sharapur, U.P.
33. Chaman Lal, Ex-Driver, 534/4, Ram Nagar, Gurgaon, Haryana,
34. Ram Naresh, Durgapuri, Nehru Nagar, Sharapur, U.P. (By advocate: Shri C.L. Sahu) ... Applicants

## Versus

1. The Chairman, Railway Board Rail Bhawan, New Delhi.
2. The Deputy Directore Finance(Estt.), III, Railway Board, Railway Bhawan, New Delhi.
3. The Divisional Accounts Officer, Northern Railway, Baroda House, New Delhi. (By advocate: Shri E.X. Joseph Sr. Counsel with Shri R.L. Dhawan) ... Respondents

By Shri M.P. Singh, Member(A)

Learned counsel for the applicants seeks to withdraw the OA with liberty to file a fresh OA, if necessary in accordance with law. The OA is accordingly dismissed, as withdrawn, with liberty as prayed for. No costs.

  
(M.P. Singh)  
Member(A)